GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA

UNSTARRED QUESTION NO. 2462 TO BE ANSWERED ON 14.12.2015

Benefits for Teachers

2462. SHRI GAJENDRA SINGH SHEKHAWAT:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is aware that the teachers and allied staff of Jawahar Navodaya Vidyalayas, across the country, are agitating for fulfillment of various demands especially the pension relating to their service conditions to be at par with their counterparts in KVs and sanction the old pension benefits;
- (b) if so, the details thereof along with the reaction of the Government thereto; and
- (c) the time by which their long standing demands are likely to be fulfilled by the Government?

ANSWER

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) to (c) The redressal of grievances and demands of the teachers and allied staff of the Jawahar Navodaya Vidyalayas is a continuous process. The demand for grant of pension under the CCS (Pension) Rules, 1972, to the employees of Navodaya Vidyalaya Samiti (NVS) who joined before 01.01.2004 had been considered but was not found feasible. However, approval has been accorded to extend the New Pension Scheme to all regular employees of NVS joining on or after 01.04.2009. An option was also given to the regular employees of NVS who joined before 01.04.2009 to continue with the existing CPF Scheme or to join the New Pension Scheme.
